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Title: Introduction of the Information Technology (Amendment) Bill, 2014 (*Amendment of Section 2, etc.*).

SHRI BAIJAYANT JAY PANDA (KENDRAPARA): Madam, I beg to move for leave to introduce a Bill further to amend the Information Technology Act, 2000.

HON. CHAIRPERSON: The question is:

"That leave be granted to introduce a Bill further to amend the Information Technology Act, 2000."

*The motion was adopted.*

SHRI BAIJAYANT JAY PANDA : I introduce the Bill.